

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No. I

Excise Appeal No.70540 of 2017-Division Bench

(Arising out of Order-in-Original No.01/COMMR./CEX./GZB/2017-18 dated 19/04/2017 passed by Commissioner of Central Excise & Service Tax, Ghaziabad)

M/s Metenere Ltd.

.....Appellant

VERSUS

Commissioner of Central Excise, GhaziabadRespondent

APPEARANCE:

Shri Rajesh Chhibber, Advocate for the Appellant

Shri Sandeep Kumar Singh, Authorised Representative for the Respondent

CORAM:

HON'BLE SMT. ARCHANA WADHWA, MEMBER (JUDICIAL)

HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

Date of Hearing : 19 June, 2019

Date of Decision : 19 June, 2019

The appeal is allowed. For order, see order of date in Excise Appeal No.70513 of 2017.

Sd/-

**(Archana Wadhwa)
Member (Judicial)**

Sd/-

**(Anil G. Shakkarwar)
Member (Technical)**

Lks